

(b) Does not arise.

(c) No.

Gulf of Cambay and Kutch

578. Shri Narendra Singh Mahida: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether Government have received the report of the Marine Seismic prospecting in the Gulf of Cambay and Kutch;

(b) if so, the area surveyed so far; and

(c) the result thereof?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) and (b). Preliminary results of the survey done in certain areas of the Gulf of Cambay have been received. Similar results for the Gulf of Kutch are not yet available as work has just commenced in that area.

(c) The results for the Gulf of Cambay indicate that there are sedimentary rocks with good prospect for oil or gas.

Cases Pending in Orissa High Court

579. { Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Home Affairs be pleased to state the number of cases pending in Orissa High Court at Cuttack as on the 31st December, 1964?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): 2210.

Tax on Vehicles entering Mahe

580. Shri Koya: Will the Minister of Home Affairs be pleased to state:

(a) whether the Pondicherry Administration is collecting some tax from owners of vehicles entering Mahe;

(b) whether they are aware of the difficulties experienced by people who have their business in Tellicherry and homes in Mahe; and

(c) whether the Central Government are getting any share from those collections?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):

(a) and (c). The Mahe Municipality has imposed a tax on certain types of vehicles entering the area within the municipal limits. The proceeds of this tax are retained by the Municipality and the Government of Pondicherry or the Government of India do not get any share from these collections.

(b) The tax had been in force for a long time but was temporarily suspended for a short period in 1963. As the stoppage resulted in heavy loss of revenue to the Mahe Municipality, it was re-imposed.

Cases Pending in Kerala High Court

581. Shri Koya: Will the Minister of Home Affairs be pleased to state the number of cases pending in the Kerala High Court as on the 31st December, 1964?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): 17631.

Aid to Teachers

582. Shri Eswara Reddy: Will the Minister of Education be pleased to state:

(a) whether any financial help has been given to teachers out of the collections made on the Teachers' Day in 1962, 1963 and 1964 by the National Foundation for Teachers' Welfare; and

(b) if so, the details thereof?

The Minister of Education (Shri M. C. Chagla): (a) and (b). Collections made during 1962 and 1963 were invested in the Defence Bonds because of the national emergency. The